

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:6002

ANSWERED ON:03.05.2013

DA INCREASE

Siricilla Shri Rajaiah

**Will the Minister of FINANCE be pleased to state:**

- (a) the proportionate increase in the rates of inflation vis-a-vis the Dearness Allowance (DA) of Central Government employees during each of the last three years and the current year;
- (b) whether the increase in the rate of DA to the Central Government employees is not in proportion to the increase in the rate of inflation in the country during the aforesaid period;
- (c) if so, the details thereof and the reaction of the Government thereto; and
- (d) the steps proposed to be taken by the Government to correct the situation in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) As per the recommendations of the Sixth Central Pay Commission, the Dearness Allowance (DA) is given to Central Government employees in January and June every year based on last 12 month average of all India Consumer Price Index for Industrial Workers (2001=100). The build-up of CPI-IW inflation and Dearness Allowance (DA) since the commencement of Sixth pay commission is given below:

Year of CPI-IW (2001=100)	12 month average CPI-IW inflation (%)	Build-up of Dearness Allowance (DA) (%)	Annual
2005	115.77	0.00	0
2006	122.92	6.18	6
2007	130.75	12.94	12
2008	141.67	22.37	22
2009	157.08	35.69	35
2010	175.92	51.96	51
2011	191.50	65.42	65
2012	209.33	80.82	80

(b) The increase in the rate of DA to the Central Government employees is in proportion to the increase in the rate of inflation in the country. The fraction of inflation is carried forward.

(c) & (d) Does not arise.